GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1046 TO BE ANSWERED ON 25th JULY. 2025

JANANI SURAKSHA YOJANA

†1046 SHRI SATPAL BRAHAMCHARI:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the "Janani Suraksha Yojana" (JSY) is being implemented by the Government to reduce maternal and infant mortality rate;
- (b) if so, the details thereof along with the number of women benefited under this scheme in Sonipat Lok Sabha constituency of Haryana from the year 2020 to 2024, year-wise and district/block-wise;
- (c) whether any complaints have been received about delay in payment, discrepancy in records or eligible women not getting benefits under this scheme in many rural and backward areas of Sonipat Lok Sabha constituency;
- (d) if so, the steps taken/proposed to be taken by the Government to probe into these complaints and the arrangements made for improvement therein;
- (e) whether the Government is planning to take any new initiative in future to make the distribution of beneficiaries under this scheme transparent, digital and timely; and
- (f) if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

(a) and (b): Janani Suraksha Yojana (JSY) is a safe motherhood intervention under the National Health Mission (NHM) to reduce maternal and neonatal mortality. Sonipat Loksabha constituency covers two districts, Sonipat and Jind. The district wise details of number of women benefited under this scheme in Sonipat Lok Sabha constituency from FY 2019-20 to FY 2024-25, as shared by the State of Haryana, are given in the table below:

District	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
Sonipat	2078	1326	974	1230	1353	1634
Jind	1826	853	997	2233	1630	1782
Total	3,904	2,179	1,971	3,463	2,983	3,416

- (c) and (d): The State of Haryana has reported that as per the records available till date, no complaint has been received related to delay in payment, discrepancy in records or eligible women not getting benefits under JSY in Sonipat Lok Sabha Constituency.
- (e) and (f): To improve the payments under JSY, it has been reported by the State that the following steps have been taken:
 - A standard "One pager JSY Form" with details of all the required documents, certificates for claiming JSY benefit, has been implemented in all the Districts;
 - Since April 2025, SNA SPARSH has been implemented in the state for transparent, digital and timely payments in the accounts of JSY beneficiaries; and
 - Regular monitoring of JSY scheme is also done at the State through Video Conference (VCs), quarterly JSY reports, and during the Supportive Supervision visits made by the State teams under the Systemic Assessment & Resilient Transformation in Health & Knowledge (SARTHAK) programme.

To make the distribution of benefit under this scheme transparent, digital and timely, the scheme has been notified as DBT Scheme and the payment is made by the State directly into the accounts of the beneficiaries.
